

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 147 of 2020**

**In the matter of:**

**Sheesh Mahal Inns and Hotels**

**Pvt. Ltd. & Anr.**

**....Appellants**

**Vs.**

**Registrar of Companies, Delhi & Anr.**

**....Respondents**

**Present**

**For Appellants: Ms. Amrita Sarkar, Advocate.**

**For Respondents: Ms. Lakshmi Gurungi (Sr. Standing Counsel) along with Ms. Adeeba Mujahid (Junior standing Counsel for Income Tax Department).**

**ORDER**  
**(Virtual Mode)**

**17.12.2020:** The Registry is directed to List the matter on **15<sup>th</sup> January, 2021.**

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

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